

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3037
TO BE ANSWERED ON 18.03.2026

MISSION VATSALYA

3037. SHRI NARESH BANSAL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of measures taken under "Mission Vatsalya" to encourage family-based non-institutional care as a preferred alternative to the institutionalization of children;
- (b) the details of the "Vatsalya Sadan" established so far, State-wise/Union Territory-wise; and
- (c) the details of progress made in the integration and effective utilization of the Track Child portal and the Mission Vatsalya portal to improve the tracing of missing children and case management?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): This Ministry is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya', through the State and UT Governments to deliver various services for Children in Need of Care and Protection (CNCP) as well as Children in Conflict with Law (CCL). These services include Institutional Care and Non-Institutional Care.

Mission Vatsalya promotes family based non-institutional care of children in difficult circumstances based on the principle of institutionalization of children as a measure of last resort. Under non-institutional care, support is provided to the children through Sponsorship, Foster Care, Adoption and After Care. The scheme provides Rs.4000/- per month to children eligible for non-institutional care (Sponsorship/ Foster Care/ Aftercare).

(b): This Ministry has approved a total of 69 Vatsalya Sadans across country based on the proposals received from States and UT governments under Mission Vatsalya. State and UT wise details of these Vatsalya Sadans are at **Annexure**.

(c): This Ministry has developed an integrated unified Mission Vatsalya Portal in consultation and coordination with States and UTs. The TrackChild portal for Missing/Found Children,

Khoya-Paya application for Missing/Sighted Children and CARINGS portal for adoption have been integrated with this unified Mission Vatsalya Portal. The TrackChild portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments and UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Standard operating procedure have been issued in this regard. Advisories have also been issued to all States and UTs including Director General of Police of all States & UTs and other stakeholders regarding implementation of TrackChild. It is also integrated with the Crime and Criminal Tracking & Network Systems (CCTNS) of the Ministry of Home Affairs which allows interoperability in terms of matching of F.I.Rs of missing children with data base of TrackChild to trace and match missing children by the State and UT police concerned. Further, through Khoya Paya module any citizen can report about any missing or sighted children.

Further, this Ministry has directed all State and UT Governments to appoint designated nodal officers for Missing children at State Level and District levels. The details of these nodal officers have been uploaded on Mission Vatsalya portal. Ministry of Home Affairs has also appointed a nodal officer to coordinate with nodal officers from States and UTs on Mission Vatsalya and for collection of data from States and UTs regarding missing children.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UN-STARRED QUESTION NO.3037 FOR ANSWER ON 18.03.2026 BY SHRI NARESH BANSAL REGARDING MISSION VATSALYA

NUMBER OF VATSALYA SADANS (INTEGRATED HOME COMPLEXES) APPROVED STATE-WISE AND UNION TERRITORIES-WISE

S. No.	Name of States/UTs	Number of Vatsalya Sadan
1	Andhra Pradesh	1
2	Arunachal Pradesh	2
3	Assam	3
4	Chhattisgarh	6
5	Jammu and Kashmir	8
6	Jharkhand	5
7	Karnataka	2
8	Kerala	2
9	Madhya Pradesh	4
10	Maharashtra	12
11	Odisha	12
12	Punjab	4
13	Sikkim	1
14	Telangana	2
15	Tripura	3
16	Uttar Pradesh	1
17	Puducherry	1
